

IN THE INCOME TAX APPELLATE TRIBUNAL, DELHI 'G' BENCH,
NEW DELHI

BEFORE SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER
AND
MS. SUCHITRA KAMBLE, JUDICIAL MEMBER
(THROUGH VIDEO CONFERENCING)

ITA No.3409 & 3410/DEL/2017

[A.Y 2013-14 & 2014-15]

Veena Gupta
H3/11, Model Town
Delhi -110009
PAN ACRPG7670F

Vs.

DCIT
Central Circle-19
New Delhi

Appellant by : Sh. Lalit Mohan, CA

Respondent by : Sh. H. K. Choudhary, CIT DR

Date of Hearing : 10.12.2020
Date of Pronouncement : 10.12.2020

ORDER

PER N. K. BILLAIYA, AM:

ITA No.3409/Del/2017 and 3410/Del/2017 are two separate appeals by the assessee preferred against two separate orders of the CIT(A)-28, New Delhi dated 24.04.2017 pertaining to A.Y.2013-14 and 2014-15.

2. Both these appeals are disposed of by this common order for the sake of convenience.

3. At the very outset the counsel stated that the appellant has filed a declaration under the Direct Tax Vivad Se Vishwas Act, 2020.

4. On such statement both the appeals are dismissed as withdrawn with a liberty to the assessee to approach the Tribunal if for some reason the dispute could not be settled under the Vivad Se Vishwas Scheme 2020.

5. The appeals are accordingly dismissed as withdrawn with aforementioned liberty.

6. Decision announced in the open court in the presence of representatives of both the sides on 10.12.2020.

Sd/-
[SUCHITRA KAMBLE]
JUDICIAL MEMBER

Dated:10.12.2020

Neha

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Sd/-
[N. K. BILLAIYA]
ACCOUNTANT MEMBER

Asst. Registrar
ITAT, New Delhi

Date of dictation	10.12.2020
Date on which the typed draft is placed before the dictating Member	10.12.2020
Date on which the typed draft is placed before the Other member	10.12.2020
Date on which the approved draft comes to the Sr.PS/PS	10.12.2020
Date on which the fair order is placed before the Dictating Member for Pronouncement	10.12.2020
Date on which the fair order comes back to the Sr. PS/ PS	10.12.2020
Date on which the final order is uploaded on the website of ITAT	10.12.2020
Date on which the file goes to the Bench Clerk	10.12.2020
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	